

AIR INDIA LIMITED

COMMITTEE ON PUBLIC UNDERTAKINGS

AIR INDIA LIMITED

MINISTRY OF CIVIL AVIATION

2002-2003

SEVENTH REPORT

THIRTEENTH LOK SABHA

LOK SABHA SECRETARIAT

NEW DELHI

[Action Taken by the Government on the recommendations contained in the 4th Report of the Committee on Public Undertakings (13th L.S.) on Air India Limited]

Presented to Lok Sabha on 13.12.2002

Laid in Rajya Sabha on 13.12.2002

LOK SABHA SECRETARIAT

NEW DELHI

November, 2002 / Kartika 1924 (S)

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COMPOSITION OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

(2002-2003)

CHAIRMAN

Prof. Vijay Kumar Malhotra

MEMBERS

LOK SABHA

2. Shri Mani Shankar Aiyar
3. Shri Sudip Bandyopadhyay
4. Shri Ram Tahal Chaudhary
5. Shri Ajay Singh Chautala
6. Shri Shiv Raj Singh Chauhan
7. Shrimati Sangeeta Kumari Singh Deo
8. Shri C.K. Jaffer Sharief

9. Shri K E Krishnamurthy
10. Shri Vilas Muttemwar
11. Dr. Prasanna Kumar Patsani
12. Shri Chandra Nath Singh
13. Shri Tarit Baran Topdar
14. Shri V. Vetriselvan
15. Shri Dinesh Chandra Yadav

RAJYA SABHA

16. Shri Suresh Kalmadi
17. Shri Kalraj Mishra
18. Shri Satish Pradhan
19. Shri K. Kalavenkata Rao
20. Shri Jibon Roy
21. Smt. Ambika Soni
- * 22. Shri Vikram Verma

SECRETARIAT

1. Shri John Joseph - Additional Secretary
2. Shri S. Bal Shekar - Director
3. Shri R. Kothandaraman Deputy Secretary
4. Shri Raj Kumar - Under Secretary
5. Shri Tirthankar Das - Senior Executive Assistant

* Ceased to be a member of the Committee consequent upon his appointment as a Minister w.e.f. 26 August, 2002.

INTRODUCTION

I, the Chairman, Committee on Public Undertakings having been authorised by the Committee to submit the Report on their behalf, present this Seventh Report on action taken by the Government on the recommendations contained in the Fourth Report of the Committee on Public Undertakings (Thirteenth Lok Sabha) on Air India Limited.

2. The Fourth Report of the Committee on Public Undertakings was presented to Lok Sabha on 19 March, 2001. Replies of the Government to the recommendations contained in the Report were received on 20 May, 2002. The Committee on Public Undertakings considered and adopted this Report at their sitting held on 26 September, 2002.

PROF. VIJAY KUMAR MALHOTRA

Chairman, COMMITTEE ON PUBLIC UNDERTAKINGS

New Delhi

November ,2002 / Kartika 19, 1924(S)